

Dummy Employees in the Nationalised Insurance Companies

1800. SHRI MUKHTIAR SINGH MALIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received complaints that Higher Officers of the Nationalised General Insurance Companies are showing dummy employees and inflated salaries;

(b) if so, the names of such companies against whom complaints have been received; and

(c) whether any action has been taken or is proposed to be taken by Government to remedy the situation?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) to (c). In the General Insurance Companies the practice of Dummy Appointments did exist on the Development side. However, soon after Nationalisation the Custodians were advised to terminate such appointments, and to reduce the salaries in other cases where they were on exaggerated scales. As a result of this the Custodians terminated 1037 appointments and reduced salaries of 80 Development Officers/Inspectors.

CORRECTION OF ANSWERS TO USQ NO. 1954 DATED 11-8-1972 RE. MISAPPROPRIATION OF MONEY IN BRANCHES OF DENA BANK OF GUJARAT

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): While replying to Unstarred Question No. 1954 on 11th August, 1972 by Shri Khemchandbhai Chavda regarding misappropriation of money in the branches of Dena Bank in Gujarat, I had in part (b) of the reply, *inter-alia* mentioned, that the bank has not been able to serve the suspension order against the Manager of the Mehsana Branch of the Dena Bank as his whereabouts are not known. On the matter being taken up further with the bank it has come to light that the suspension order had actually been served on

the Manager. Mehsana Branch on 15th June, 1972 itself. I am, therefore, making statement today to correct the record. I regret the discrepancy which has crept in the earlier reply.

By the time the correct version was obtained, the monsoon session of the Parliament was over and hence this statement could be made only during the current session.

MR. SPEAKER: Now, Calling Attention....

SOME HON. MEMBERS—*rose* (Interruptions).

श्रीधर शहीबय : आप को रोज कैसे बतनाऊं कि कालिंग प्रॉटेशन के पहलू कोई और बातें नहीं आती ?

SHRI MALLIKARJUN (Medak): I demand a judicial probe into the incident of firing in Hyderabad city where firing has occurred and two lives have been taken away. Law and order has not gone out of control, but yet, the army has been called. What for, we are not able to understand. (Interruptions).

MR. SPEAKER: Please sit down; you are speaking without my permission. (Interruptions).

SHRI MALLIKARJUN: Why was the army called in? (Interruptions) It is very surprising to note that bullets have been used against peaceful demonstrators.

MR. SPEAKER: What are you doing? (Interruptions) What are you doing? Please sit down. May I request you to sit down?

SHRI MALLIKARJUN: No question of city arises; people will fight with conviction. If the implementation of mulki rules results in division of the State, by all means, bifurcate, divide the State into two separate States (Interruptions).

MR. SPEAKER: Order, order, Please sit down.

SHRI M. SATYANARAYAN RAO (Karimnagar): There is indiscriminate police firing and merciless killing of people; how can he keep quiet?

SHRI P. VENKATASUBBAIAH (Nandyal): My dear friend is not worried about the lives lost in Andhra Region. 7 lives were lost in Andhra region. I would have appreciated my friend's sentiments if he had expressed concern for those unfortunate people.

12.04 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED CAPTURE OF RAILWAY STATIONS AND DAMAGE TO RAILWAY PROPERTY BY ANTI-MULKI RULES AGITATORS IN ANDHRA PRADESH.

SHRI BISWANARAYAN SHASTRI (Lakhimpur): Mr. Speaker, Sir, I call the attention of the Minister of Railways to the following matter of urgent public importance and request that he may make a statement thereon:

"The reported capture of railway stations in certain parts of Andhra Pradesh by the agitators and damage caused to the Railway properties."

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): Sir, The anti-Mulki Rules agitation commenced in the Andhra area of Andhra Pradesh on 25.10.72. In the initial stage, the agitation took the shape of mobs of students detaining trains at stations and writing slogans on carriages. The main area where the agitation was concentrated was the Vijayawada Division of South Central Railway. The agitation also existed to a lesser extent on the Guntakal and Madras Divisions of Southern Railway and Secunderabad Division of South Cen-

tral Railway. Later on, it spread to some extent also on the Waltair Division of South Eastern Railway. From 25.10.1972 till 16.11.1972 there were as many as 953 instances of detention of mail, express, passenger and goods trains. The detentions ranged from 5 minutes to 345 minutes.

As the agitation gained momentum and lawlessness intensified, the initial pulling of alarm chains and stoppages of trains at stations gave way to stoppages of trains in mid-sections again by alarm chain pulling, disconnection of hose pipes and also squatting on the track, pelting stones at trains and damaging internal fittings of coaches, disabling trains in the middle of the section by draining out water from the engine, cutting off of tele communications at railway stations and preventing staff manning cabins and stations from doing their duties. The agitators also jeopardised safety by placing the boulders, rail pieces and tree trunks on the track cutting signal wires, damaging signalling equipment, removing gate-keys from level crossings, indulging in arson including burning of wooden sleepers on a bridge and attempt at setting fire to the coaches of an Express train.

From 17.11.1972 onwards the trouble intensified and spread to more and more stations on the South Central Railway, it being mainly concentrated on the Vijayawada Division. The attacks on Railway property were of the same type as mentioned above but the detention to trains and the damage to railway property increased from day to day.

On 21.11.1972, the agitation reached a climax when there were serious attacks by mobs on Tenali and Ongole Stations of South Central Railway and Adoni station on Southern Railway. Arson and widespread damage was caused at these three stations and the Police were forced to open fire resulting in a number of deaths. The trouble has further spread on 22.11.1972 particularly in Vijayawada Divi-